

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.23/2009

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Pawan Kumar Budhia & Anr Versus Jaybee Properties Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S. M. Gupta, FCS

Respondents  
nos. 1 to 3

*[Signature]*  
13/7/17

ORDER

Ld. Pr. CS on behalf the respondent nos. 1 to 3 submitted that the parties have settled the matter. So he needs time to file the terms of settlement. Prayer is allowed.

List the matter on 31/07/2017 for submissions of terms of settlement.

(Vijai Pratap Singh)  
Member (J)